

(2)

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD**

ALLAHABAD this the 11th day of July, 2007.

**HON'BLE MR. JUSTICE KHEM KARAN, VICE CHAIRMAN
HON'BLE MR. P.K. CHATTERJI, MEMBER-A**

ORIGINAL APPLICATION NO. 674 OF 2007

Kamlesh Baboo, aged about 44 years, S/o Sri
Suresh Chandra Shandilya, R/o 414 Nanak Ganj,
Sipri Bazar, Jhansi.

.....Applicant

V E R S U S

1. Union of India through General Manager,
North Central Railway, Allahabad.
2. D.R.M., N.C.R., Allahabad.

.....Respondents

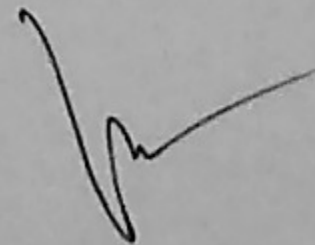
Present for the Applicant: Sri R.K. Nigam.
Present for the Respondents: Nil.

ORDER

BY JUSTICE KHEM KARAN, V.C.

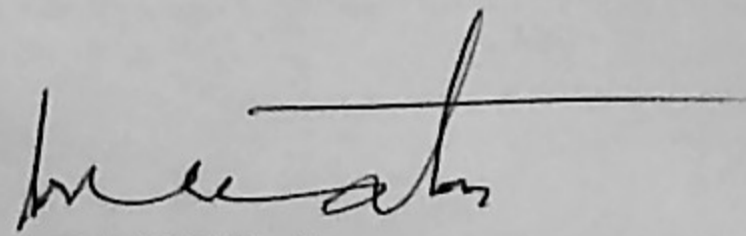
Heard Sri Upendra Nath, holding brief of Sri R.K. Nigam,
counsel for the applicant on this O.A.

2. The applicant has filed this O.A. for reckoning his
seniority afresh on the basis of actual number of days and for
grant of particular pay scale, in the light of Railway Board's
decision dated 28.9.1998. He says that he had already given a
representation to the respondent no.2, but no decision has been
taken sofar.

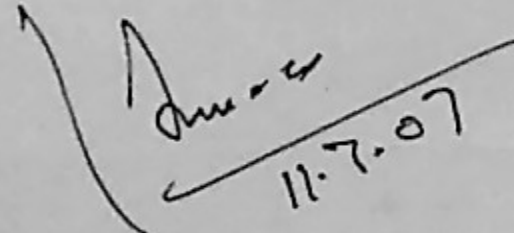


3. We think it would be just and appropriate to direct the respondent no.2 to dispose of the representation dated 20.3.2007 (Annexure-8) in accordance with the relevant rules and the said policy decision by passing a reasoned and speaking order.

4. So, this O.A. is finally disposed of with a direction to the respondent no.2 to consider and dispose of the representation of the applicant dated 20.3.2007 (Annexure-8) in accordance with relevant rules and policy decision, by passing a reasoned and speaking order within a period of three months from the date of certified copy of this order together with the copy of this O.A. is produced before him. No costs.


MEMBER-A

GIRISH/-


11.7.07
VICE CHAIRMAN